National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 62/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Indian Typentine & ROSIN (O. LtdV/S

SECTION OF THE COMPANIES ACT/1 & B CODE: 272 Schedule & of I&B (ode of 2016

Designation Representation SI. NO. O.P. Misser AAV. AN TFEICHD. Springer.
Rahesh Kunning Single Jor LTRCL Shows.

Organishearth.

CP No.(IB) 62/ALD/2017

Shri Rakesh Kumar Singh, Advocate for the petitioner. Shri O.P.Mishra, advocate for the Respondent/Stakeholder.

The Respondent files counter affidavit to the present petition filed under section 252, Schedule 8 of the I & B Code, 2016.

The petitioner counsel seeks time to file rejoinder. Time is granted.

The matter be listed on 12th February, 2018.

Date: 20/12/2017

Typed by *Jyoti*

(Stenographer)

H.P. Chaturvedi, Member(Judicial)